

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 90 of 2009

Dated : 11th November, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Orissa Power Transmission
Corporation Limited**

....Appellant(s)

Versus

O.E.R.C. & Ors.

...Respondent (s)

Counsel for the Appellant (s): Mr. R.K. Mehta, Mr. Antaryami Upadhayay and
Mr. David A.

Counsel for the Respondent (s) : Mr. Rutwik Panda for R-1
Mr. Buddy A. Ranganadhan with
Mr. Shaswath Pattnaik for R-2 to R-4

ORDER

At the request of the learned counsel for the parties, post the matter on

18th November, 2011.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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